

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5337  
ANSWERED ON:29.04.2013  
CENTRAL TRANSPORT POLICY  
Vijayan Shri A.K.S.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to introduce a Central Transport Policy in the country as several Acts and Rules, which have important implication in dealing with urban transport issues are administered by the Government;
- (b) if so, the details thereof;
- (c) whether the Government has sought to promote use of public transport in view of increasing air pollution and if so, the details thereof;
- (d) whether the Government is considering to put a limit on the number of personal vehicles owned by a household; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a)&(b) The Union Ministry of Urban Development had announced National Urban Transport Policy (NUTP) in April, 2006 with the objective of ensuring easily accessible, safe, affordable, quick, comfortable, reliable and sustainable mobility for all.
- (c) The Government has been encouraging use of public transport by providing affordable and efficient public transport to reduce air pollution. The measures to encourage a shift from private (two-wheelers and cars) mode of transport to public transport in order to check the alarming increase of private vehicles has to be a joint endeavor of the Central, State and local Governments. Accordingly, the Central Government is supporting various public transport projects such as Metro Rail, Bus Rapid Transport System and modern city bus services as per urban bus specifications in various cities.
- (d)to(e) No, Madam.